# SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES IN RESPECT OF THE STATE OF UTTARAKHAND TO BE HELD FROM 16.01.2017 AT NEW DELHI

Date 16<sup>th</sup> Jan, 2017 (Monday) (Sr. No. 1 – Till Last) Time: 9:00 P.M.

# **VENUE**

INTERNATIOAL CENTRE FOR ALTERNATE DISPUTE RESOLUTION (ICADR)
PLOT NO~ 6, VASANT KUNJ INSTITUTIONAL AREA,
PHASE~II, NEW DELHI~110070 (INDIA).
TELEPHONE NO~011~23383221, 011~23388763

### DATE SCHEDULE FOR UTTARAKHAND

# I. DOCUMENTS TO BE PRODUCED IN ORIGINAL AND ITS ATTESTED PHOTOCOPIES

- 1. Two passport size photograph
- 2. Matriculation or other equivalent certificate (for verification of date of birth).
- 3. Graduation Degree
- 4. L.L.B. Degree
- 5. Certificate of enrolment as advocate of the concerned Bar Council.
- 6. SC/ST/OBC Certificate issued by an officer not below the rank of Tehsildar.
- 7. Affidavit duly attested by 1st Class Magistrate at the time interview, deposing the following points, otherwise, your case will not be considered further:
  - i) you are neither a Notary already appointed by any State Government nor your application for appointment as notary is pending with the concerned State Government;
  - ii) you have to state the number of Courts and the number of Notaries already appointed by the Central Government as well as the State Government in the desired area of practice;
  - iii) no criminal case/Disciplinary Proceedings are pending or initiated against you by any Court of Law or by Bar Council concerned as on date;
  - iv) you are not an undischarged insolvent; and
  - v) you have not been convicted by any Court of Law for an offence involving moral turpitude.
- 8. Any other document mentioned in the application.

## II. DATE, TIME AND PLACE OF INTERVIEW

Applicants are requested to present before the Interview Board strictly on the date & time given below failing which, in any case, they will not be allowed to appear otherwise.

Sr.No. 1

F.No. N-11013/1/2017-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Rajendra Singh Latwal, **Advocate**Sh. Kushal Singh latwal
Village santoshpur Chhoi P.O., Chhoi Tehsil
Ramangar Distt. Nainital Uttrakhand

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 2

F.No. N-11013/2/2017-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Jai Prakash Nautiyal, **Advocate**Sh. Lt.Sh.Ghanshyam Prasad Nautiyal
Village Gorsada, PO-Raimer Tehsil Dunda,
Distt.Uttrakashi-249193

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 3

F.No. N-11013/3/2017-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Prabhat Uniyal, **Advocate**Sh. Lt.Sh.Leela Nand Uniyal
Village Bhatwari, PO-Maleykot Tehsil Ghansali,
Distt.Tehri Garhwal 249001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 4

F.No. N-11013/4/2017-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Maniram Upadhayay, **Advocate** Sh. Lt.Sh.Pitambar Dutt Upadhayay 5A/B-48, Baurari, New Tehri, Tehri Garhwal -249001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 5

F.No. N-11013/5/2017-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Mohan Lal Shah, **Advocate** Sh. Devi Lal Shah Village & Post Bhatwari Tehsil Bhatwari, Distt. Uttrakashi-249135

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 6

F.No. N-11013/6/2017-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Ramesh Prasad Bhatt, **Advocate**Sh. K.P.Bhatt
Village Bhatwari, Patti Dhanari Tehsil Dunda,
Distt. Uttrakashi~249193

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 7

F.No. N-11013/7/2017-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Pravin Singh, **Advocate**Sh. Vanvari Lal
Old Court Road, Uttrakashi Tehsil Bhatwari,
Distt.Uttrakashi-249193

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 8

F.No. N-11013/8/2017-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Vinod Singh, **Advocate**Sh. Harendra Singh
Village Nandgaon, PO- Gangnani Tehsil Barkot,
Distt.Uttrakashi-249141

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 9

F.No. N-11013/9/2017-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Kirtan Singh Routela, **Advocate**Sh. Kalam Singh Routela
Village Jamak, PO-Maneri Tehsil Bhatwari, Distt.
Uttarkashi UP-249194

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/10/2017-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Bhagwan Singh Bisht, **Advocate**Sh. Ajay Pal Singh Bisht
Village Massu, PO- Rajgarhi Tehsil Barkot, Distt.
Uttrakashi-249141

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 11

F.No. N-11013/11/2017~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Chandan Singh Rawat, **Advocate** Sh. Matwar Singh Rawat Village Siri, PO- Dhauntari Tehsil Dunda, Distt. Uttrakashi-249193

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/12/2017~NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Rama Kant Nautiyal, **Advocate**Sh. Ramchandra Nautiyal
14, Nagendra Saklani Marg, Uttarkashi Tehsil
Bhatwari Distt. Uttarkashi~249193

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/13/2017~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Badri Prasad, **Advocate**Sh. Asha Ram
Village Mishergaon, Po.Bhatwari Dhanari Tehsil
Dunda, Distt.Uttrakahi-249151

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 14

F.No. N-11013/14/2017~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02<sup>nd</sup> Jan, 2017

To

Sh./Ms. Vimal Prasad Nautiyal, **Advocate**Sh. Tara Dutt Nautiyal
Village Thalan, Po-Mustiksaur Tehsil Bhatwari,
Distt.Uttrakashi-249193

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 15

F.No. N-11013/15/2017~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Pawan Kumar Lohumi, **Advocate** Sh. Shekharanand Lohumi Vill.& Po Bheta Tehsil Garur Uttrakhand~263641

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/16/2017-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Vishnu Kumar Mandal, **Advocate**Sh. Lt. Haripad Mandal
Vill. Devanagar P.O. Shakti Farm Bazar The.
Sitaraganj Dist. U.S.Nagar, Uttrakhand

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 17

F.No. N-11013/17/2017~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Ashok Kumar Taneja, **Advocate** Sh. Lt.Sh. Sunder lal Taneja 203, Karan pur Dehradun UK-248001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/18/2017-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Jamil Ahmad Siddiquee, **Advocate**Sh. Lt.Sh. Munshi Raza
Near B.R.E. Office Degree College Road Khatima
U.S.Nagar Uttrakhan~262308

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/19/2017-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Kamar Naeem Siddiqui, **Advocate** Sh. Jafar Naeem Siddiqui Moh.Allikhan Kashipur Distt.U.S.Nagar UK.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/20/2017-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Jagdish Chandra Arya, **Advocate** Sh. Diwan Ram Vill. Laubanj, P.O. Laubanj, Garur, Bageshwar-263639, Uttarakhand

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 21

F.No. N-11013/21/2017-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Anand Prakash, **Advocate**Sh. Hira Lal
Village Kurah, Po-Dunda Tehsil Dunda,
Distt.Uttarkashi-249193

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/22/2017-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Ram Prakash Bhatt, **Advocate**Sh. Radhakrishn Bhatt
Village Bagi, Po-Thandi Tehsil Dunda,
Distt.Uttarkashi-249151

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/23/2017-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Lokendra Dutt Joshi, **Advocate**Sh. Balgovind Prasad Joshi
Balpurna Bhawan Tehsil Road Ghansali Tehri
Garhwal Uttrakhand-249155

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

Sr.No. 24

F.No. N-11013/24/2017~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Chandra Shekhar, **Advocate**Sh. Lt.Sh.Liladhar Kandpal
Village-Naugaon Po.Dyonaie Tehsil Garur
Distt.Bageshwar Uttrakhand-263641

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/25/2017-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Manoj Kumar, **Advocate**Sh. Lt.Sh.Netram Singh
Near Sarswati Sisu Mandir, Ward No.9, Po.
Sitarganj Distt.Udham Singh Nagar Uttrakhand262405

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/26/2017-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02<sup>nd</sup> Jan, 2017

To

Sh./Ms. Pradeep Kumar Chauhan, **Advocate** Sh. G.S.Chauhan H.No.Old 893, New ~1216, Azad Nagar Roopkee Haridwar UK~247667

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/27/2017~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02<sup>nd</sup> Jan, 2017

To

Sh./Ms. Azhar Naeem, **Advocate** Sh. Zafar Naeem Mohalla Alli Khan Kashipur Udam Singh Nagar Uttarakhand ~244713

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,

F.No. N-11013/28/2017-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 02nd Jan, 2017

To

Sh./Ms. Amrish Kumar Agrawal, **Advocate**Sh. Jai Prakash Agrawal
Singhan Ratan Cinema Road Kashipur Udham
Singh Nagar Uttarakhand-244713

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed. You are further request to address the deficiency, as mentioned in Annexure, found in your application failing which you shall not be considered for appointment as Notary.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,